

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 3686

TO BE ANSWERED ON MONDAY, MARCH 24, 2025/ CHAITRA 3, 1947 (SAKA)

STATUS OF SWAMIH

3686: Smt. D K Aruna:
Shri Chamala Kiran Kumar Reddy:
Shri Putta Mahesh Kumar:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that under the Special Window for Affordable and Mid-Income Housing (SWAMIH), investment fund fifty thousand dwelling units in stressed housing projects have been completed and the keys have been handed over to homebuyers, while another forty thousand units would be completed in 2025 and if so, the details thereof;
- (b) whether the Government proposes to establish SWAMIH Fund 2 of Rupees 15,000 crore as a blended finance facility with contributions from the Government, banks and private investors aiming for the expeditious completion of another one lakh units;
- (c) if so, the details thereof and the progress made along with the funds allocated, released, sanctioned and utilised under SWAMIH across the country during the last five years district/State-wise including Telangana, Madhya Pradesh, Andhra Pradesh and in Eluru District;
- (d) the details and the total number of beneficiaries under the SWAMIH during the last five years across the country, district/State-wise including Andhra Pradesh and in Eluru District; and
- (e) whether the Government has undertaken any campaigns/studies to increase the awareness regarding the SWAMIH in the country, if so, the details thereof especially for Andhra Pradesh?

ANSWER

**MINISTER OF STATE (FINANCE)
SHRI PANKAJ CHAUDHARY**

(a): Under the projects funded by SWAMIH Fund-I, 50,000 homes have been completed and have either applied for or obtained occupancy certificate. As of February 28, 2025, the Fund is facilitating the completion of 40,000 additional units during the fund life.

(b): Yes;

(c) & (d): Under SWAMIH Fund-I, significant progress has been made in reviving stalled housing projects across various states. Region-wise breakdown of funds allocated, released, sanctioned, utilised and number of homes as of 7th March 2025 is provided below:

State	Projects	Homes Funded	Sanctioned investment	Disbursed Amounts	Redeemed Amounts	Amount outstanding
	(No.)	(No.)	(Rs. in crore)	(Rs. in crore)	(Rs. in crore)	(Rs. in crore)
Uttar Pradesh	20	21,801	3,233.4	1,979.2	561.2	1,418.0
Haryana	22	16,145	2,186.8	1,636.9	633.1	1,003.7
Maharashtra	47	19,730	3,715.6	2,603.1	869.8	1,733.3
Rajasthan	13	7,721	598.5	478.3	140.8	337.6
Telangana	6	5,936	1,063.0	506.4	43.4	463.0
Andhra Pradesh*	2	970	226.7	146.1	-	146.1
Karnataka	5	3,197	746.3	436.5	342.5	94.0
Punjab	3	2,549	439.4	168.8	-	168.8
Tamil Nadu	5	1,914	340.7	204.6	100.1	104.5
Kerala	1	70	7.0	7.0	7.0	-
Uttarakhand	2	1,763	225.0	215.0	127.5	87.5
Gujarat	1	259	60.0	52.0	1.4	50.6
Total	127	82,055	12,842	8,434	2,827	5,607

*SWAMIH Fund has invested in Kaza and Vizag regions in Andhra Pradesh.

No investment done in Eluru District and Madhya Pradesh.

(e): SWAMIH Fund-I has been actively promoted through various channels to ensure widespread awareness and engagement. These channels include Industry Events & Conferences, including participation as speakers in various seminars, webinars, and conferences organized by bodies like Confederation of Real Estate Developers' Associations of India (CREDAI), National Real Estate Development Council (NAREDCO) and Royal Institution of Chartered Surveyors (RICS). Additionally, SBI Ventures Limited (SVL) has organized and participated in various seminars and sessions, while also leveraging its own platforms, including the SVL website. Furthermore, Press Information Bureau have also been utilised to disseminate information about the Fund.
